

Annexure-5

Name of Corporate Debtor: Talwalkar Better Value Fitness Limited

Date of commencement of liquidation:27 June 2022

List of Stakeholders as on:27 June 2022

List of Operational Creditors (Government Dues)

Amount in Rs.

Sr. no.	Details of Claimant		Details of claim received		Details of Claim Admitted					Amount of Contingent Claim	Amount of Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	% of share in total amount of claims admitted					Observation	Note Reference
1	Thimmarayappa.S, Professional Tax Officer-10th Circle	Tax Department	13-07-2022	25,875	25,875	Statutory dues	-	-	0.1%	-	-	-	-		1
2	T.K.Indumathi, Professional Tax Officer-12th Circle	Tax Department	16-07-2022	8,563	8,563	Statutory dues	-	-	0.02%	-	-	-	-	-	1
3	The Government of India ,through Office of Assistant Commissioner CGST & Central Excise	GST Department	14-07-2022	4,83,874	4,83,874	Statutory dues	-	-	1.0%			-			1
4	Commercial Tax Officer(Audit), Bangalore	Tax Department	15-07-2022	1,21,273	1,21,273	Statutory dues	-	-	0.3%			-			1
5	Department of trade & Taxes, (Delhi GST)	Tax Department	19-07-2022	10,67,382	10,67,382	Statutory dues	-	-	2.3%			-			1
6	Arvind Kumar, Deputy Comissioner, CGST & CEX South Division, Ranchi	Central Government (GST Department)	18-07-2022	8,14,644	8,14,644	Statutory dues	-	-	1.8%			-			1
7	Govindaraju B.M,Professional Tax Officer-3rd Circle	Tax Department	19-07-2022	94,905	94,905	Statutory dues	-	-	0.2%			-			1
8	Devraj.N,Assistant Commissioner of Commercial taxes	Tax Department	22-07-2022	33,54,909	33,54,909	Statutory dues	-	-	7.2%			-			1
9	Maharashtra State Electricity Distribution Co.Ltd(MSEDCL)	State Governmnt	21-07-2022	76,59,710	76,59,710	Statutory dues	-	-	16.5%			-			1
10	Jayapadma C K,Professional Tax-11th Circle	Tax Department	27-07-2022	25,875	25,875	Statutory dues	-	-	0.1%			-			1
11	The Commissioner of Commercial Taxes,Government of West Bengal	Tax Department	27-07-2022	1,49,564	1,49,564	Statutory dues	-	-	0.3%			-			1
12	C.Krishnappa, Profession Tax Circle-2nd Circle	Tax Department	22-07-2022	25,689	25,689	Statutory dues	-	-	0.1%			-			1
13	Income tax Department,Mumbai	Tax Department	23-07-2022	1,81,47,684	1,81,47,684	Statutory dues	-	-	39.2%			-			1
14	Commercial Tax Officer(Audit)-5.9	Tax Department	25-07-2022	1,16,24,582	1,16,24,582	Statutory dues	-	-	25.1%			-			1
15	Excise and Taxation Officer-cu- proper officer (STATE GST) Faridabad North	State Government (GST Department)	27-07-2022	9,84,173	9,84,173	Statutory dues	-	-	2.1%			-			1

16	Sri. G L Javaregowda, Profession Tax Officer, PTO- 6TH Circle, Bangalore	Tax Department	27-07-2022	25,500	25,500	Statutory dues	-	-	0.1%			-			1
17	Maithradevi. G. Patil, Profession Tax Officer, PTO-5TH Circle, Bangalore	Tax Department	27-07-2022	8,751	8,751	Statutory dues	-	-	0.02%			-			1
18	Commercial tax Department Office of Assistant Commissioner Indore, Circle 11	Tax Department	27-07-2022	16,46,334	16,46,334	Statutory dues	-	-	3.6%			-			1
19	Kanthakumari. K. V, PTO- 1st Circle, Bangalore (Sanjaynagar Branch)	Tax Department	08-07-2022	8,563	8,563	Statutory dues	-	-	0.02%			-			1
20	Kanthakumari. K. V, PTO- 1st Circle, Bangalore (Sadashivnagar Branch))	Tax Department	08-07-2022	36,533	36,533	Statutory dues	-	-	0.1%			-			1
21	Solapur Muncpal Corporation (Solapur)	Municipal Department	27-07-2022	18,65,318	-	Statutory dues	-	-	0.0%	-	-	18,65,318	-	Wrong Form & Late Submission.	2
Total				4,81,79,701	4,63,14,383				100.0%			18,65,318	-		

Notes:

Note 1 : The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with/ provided to the Liquidator.

Note 2: Claim form is incomplete or claim submitted without claim form or late submission of claim form or wrong claim form or not notarised form submitted. Hence, the claim is categorized under not admissible.

- a) The above information may change basis further investigation or new information.
- b) Incase any claimant has any query on claim, please write us at - liquidation.tbvfl@gmail.com